

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM : NAGALAND : MIZORAM AND ARUNACHAL PRADESH)

N O T I F I C A T I O N

Dated- Guwahati, the 12th June, 2018

No.HC.VII-167 (Pt.-III)/2014/3362/A.### Hon'ble the High Court has been pleased to nominate the following Judicial Officers to participate in the below mentioned Course, scheduled to be held at ***the Central Detective Training Institute, Kolkata***

Name of the Course	Course Period	Nominated participants	Contact Details
<i>Investigation of Rape Cases</i>	<i>30.07.2018 to 01.08.2018</i>	(i) Shri Pranjal Das, Judge, Designated Court, Assam, Guwahati (working as Faculty, Judicial Academy, Assam)	Mob. No. 098642-61164 e-mail: pdas.law@gmail.com
		(ii) Shri Mridul Kumar Kalita, Registrar (Vigilance), Gauhati High Court, Guwahati	Mob. No. 098591-75418 e-mail: kalitamridul@ymail.com

The Officers are to attend the programme accordingly.

By order,
Sd/- Aparna Ajitsaria
Registrar (Judicial)
Gauhati High Court, Guwahati

Memo No. HC.VII-167 (Pt.-III)/2014/3363 - 3373/A dated 12.06.2018

Copy forwarded for information and necessary action to:

1. The Director, Judicial Academy, Assam.
2. The Director, Central Detective Training Institute, Bureau of Police Research & Development, Kolkata (*with reference to letter No. CDTI(K)/Trg./Nomin./2018-19/1179, dated 17.05.2018*)
3. The L.R.-cum-Commissioner & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati.
4. The Principal Accountant General (A&E), Assam, Beltola, Guwahati, for information and necessary action.

The Officers are placed on deputation for the programme on condition that (a) the Officers will be treated as on duty during the training period, (b) They will be entitled to T.A. & D.A. as admissible under the Rules.

5. The Registrar (Vig. /Admn.), Gauhati High Court, Guwahati.
6. The Registrar-cum- Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
7. Shri Pranjal Das, Judge, Designated Court, Assam, Guwahati (working as Faculty, Judicial Academy, Assam)
8. Shri Mridul Kumar Kalita, Registrar (Vigilance), Gauhati High Court, Guwahati

9. The Joint Registrar, Judl. / PM & P, Gauhati High Court, Guwahati
10. The Systems Analyst, Gauhati High Court, Guwahati. He is requested to upload the Notification in the official web site of the Gauhati High Court immediately.
11. The CA to Registrar General, Gauhati High Court, Guwahati.

(THE LIST OF OFFICERS HEREINABOVE IS NOT NECESSARILY IN ORDER OF SENIORITY.)

~~At~~ 12.6.18

Registrar (Judicial)